

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 164
TO BE ANSWERED ON 02.02.2017

MGNREGS AND SOLID WASTE MANAGEMENT

**164. SHRI BHARAT SINGH:
SHRI MANSHANKAR NINAMA**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to utilize services of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers in waste collection from homes and solid waste management plants;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to implement this scheme in all Saansad Adarsh Grams and considering modalities of utilizing MGNREGS workers for this work;
- (d) whether Government has conducted any study regarding implementation of Swachata schemes in Tamil Nadu, where services of MGNREGS workers is being utilized for waste collection from houses and disposing it at solid waste management plants; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) to (c): As per Para 4 (1) of Schedule-I, of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), solid waste management, as per prescribed norms is permitted under MGNREGA. As per Para 4 (3) of Schedule-1, MGNREGA, works which are repetitive cannot be taken up. Since, collection of waste from houses is a repetitive work, therefore, it cannot be taken up under MGNREGA. However, infrastructure for solid waste management such as construction of compost pit/ tank, landfills etc. is covered under MGNREGA.

(d) & (e): A team from Ministry visited Tamil Nadu to review implementation of MGNREGS in the State. However, as stated above, MGNREGA workers cannot be engaged for waste collection from houses.
